

DOLPHIN MARINE FOODS AND PROCESSORS (INDIA) PVT LTD.-UNDER CIRP.

REVISED LIST OF CLAIMS AS ON 16-11-2021

FINANCIAL CREDITORS :-

Sr. No.	Name	Amount Claimed (Rs.)	Amount Admitted (Rs.)	Voting Rights
1	Union Bank of India	13,54,92,360.00	13,46,47,273.47	100 %
	TOTAL	13,54,92,360.00	13,46,47,273.47	100 %

Security Interest :-

Primary :-

Hypothecation of Stock in Trade & Book Debts not older than 90 days, including Stock meant for Export, Bills covering export of products, of the Company both present and future.

Collateral:-

- 1.First Charge by way of composite hypothecation of all tangible movable machineries, plant, machinery, fixtures, fittings, vehicles, computers tools and accessories etc. and the whole of movable goods and assets, both present and future including all stocks of materials and all the present and future book debts etc.of the Company.
2. First Charge by way of Equitable Mortgage on lease plot of Land admeasuring 5000 Sq.Mtrs and building of 550.19 sq.mtrs built up area, situated at Plot No.-M 13, MIDC Taloja , Panvel, Distt.Raigad, Maharashtra of the Company.
- 3.Mortgage of Flat No. 301, 3rd floor, Sea Breeze CHS Ltd., Tower No. 6, Plot No. 16, Sector 16, Nerul (West), Navi Mumbai – 400 706 owned by Mr Rosario Luka Dsouza.
- 4.Perosnal Guarantees of Mr Rosario Luka Dsouza and Mrs Maria D Souza.